

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF NAMAN ISPAT PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Naman Ispat Private Limited
2.	Date of incorporation of corporate debtor	09/02/2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27109WB2005PTC101589
5.	Address of the registered office and principal office (if any) of corporate debtor	235/2A, A J C BOSE ROAD, 3RD FLOOR, KOLKATA, West Bengal, India, 700020
6.	Date of closure of Insolvency Resolution Process	22/11/2023
7.	Liquidation commencement date of corporate debtor	23/11/2023 (Order received on 29/11/2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Sarika Jain – Reg. No. IBBI/IPA-001/IP-P-02666/2022 2023/14071
9.	Address and e-mail of the liquidator, as registered with the Board	A5/2, Kalindi Housing Estate, Ground Floor, Near Kalindi Taxi Stand, North Twenty Four Parganas, West Bengal, 700089 jsarika2750@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	AAA Insolvency Professionals LLP, 15B, Ballygunge Circular Road, Mousumi Apartments, Ground Floor, Kolkata- 700019 cirp.naman@gmail.com , jsarika2750@gmail.com
11.	Last date for submission of claims	23/12/2023

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **Naman Ispat Private Limited** on **23/11/2023**.

The stakeholders of **Naman Ispat Private Limited** are hereby called upon to submit their claims with proof on or before 23/12/2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


Sarika Jain,
IBBI/IPA-001/IP-P-02666/2022 2023/14071
AFN: A/1/1360/02/200524/105783 valid till- 30/05/2023
Date and place: 01/12/2023
Kolkata



FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF NAMAN ISPAT PRIVATE LIMITED		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Naman Ispat Private Limited
2.	Date of incorporation of corporate debtor	09/02/2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27109WB2005PTC101589
5.	Address of the registered office and principal office (if any) of corporate debtor	235/2A, A J C BOSE ROAD, 3RD FLOOR, KOLKATA, West Bengal, India, 700020
6.	Date of closure of Insolvency Resolution Process	22/11/2023
7.	Liquidation commencement date of corporate debtor	23/11/2023 (Order received on 29/11/2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Sarika Jain – Reg. No. IBB/PA-001/P-P-02666/2022 2023/14071
9.	Address and e-mail of the liquidator, as registered with the Board	AS/2, Kalindi Housing Estate, Ground Floor, Near Kalindi Taxi Stand, North Twenty Four Parganas, West Bengal 700089 jsarika2750@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	AAA Insolvency Professionals LLP, 15B, Ballygunge Circular Road, Mousumi Apartments, Ground Floor, Kolkata- 700019 Raghav.cip.2022@gmail.com jsarika2750@gmail.com
11.	Last date for submission of claims	23/12/2023

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the Naman Ispat Private Limited on 23/11/2023.

The stakeholders of Naman Ispat Private Limited are hereby called upon to submit their claims with proof on or before 23/12/2023, to the liquidator at the address mentioned against item No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sarika Jain,

IBBI/PA-001/P-P-02666/2022 2023/14071

Date and place: 01/12/2023
Kolkata

AFA: AA/1/13677/02/300524/105783 valid till- 30/05/2023

ফর্ম বি

সাধারণ ঘোষণা

(২০১৬ সালের ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপ্টসি বোর্ড অফ ইন্ডিয়া (লিকুইডেশন প্রসেস) রেগুলেশনসের রেগুলেশন ১২ অধীনে) নমন ইম্পাত প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণের অবগতির জন্য

ক্রম নং	বিবরণাদি	বিস্তারিত
১.	কর্পোরেট ডেটরের নাম	নমন ইম্পাত প্রাইভেট লিমিটেড
২.	কর্পোরেট ডেটরের গঠনের তারিখ	০৯/০২/২০০৫
৩.	যে কর্তৃপক্ষের অধীনে কর্পোরেট ডেটর গঠিত/নথিভুক্ত	কোম্পানি রেজিস্ট্রার, কলকাতা
৪.	কর্পোরেট ডেটরের কর্পোরেট আইডেন্টিটি নং/লিমিটেডলায়াবিলিটি আইডেন্টিফিকেশন নং	U27109WB2005PTC101589
৫.	কর্পোরেট ডেটরের রেজিস্টার্ড অফিস এবং প্রধান অফিস (যদি কিছু থাকে) ঠিকানা	২৩৫/২এ, এ জে সি বোস রোড, ৪র্থ তল, কলকাতা, পশ্চিমবঙ্গ, ভারত, ৭০০০২০
৬.	ইনসলভেন্সি প্রস্তাব প্রক্রিয়া সম্পাপ্তির তারিখ	২২.১১.২০২৩
৭.	ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরুর আনুমানিক তারিখ	২৩.১১.২০২৩ (২৯.১১.২০২৩ তারিখে অর্জার গৃহীত)
৮.	সাময়িক প্রস্তাব পেশাদার হিসেবে কার্যরত ইনসলভেন্সি পেশাদারের নাম, রেজিস্ট্রেশন নম্বর	সারিকা জৈন রেজি. নং - IBBI/IPA-001/IP-P-02666/2022 2023/14071
৯.	বোর্ডের নিকট রেজিস্ট্রিকৃত লিকুইডেটরের ঠিকানা এবং ইমেল	এএ/২, কালিন্দি হাউসিং এস্টেট, একতলা, কালিন্দি ট্যাক্সি স্ট্যান্ডের নিকট, উত্তর চব্বিশ পরগনা, পশ্চিমবঙ্গ, ৭০০০৮৯ jsarika2750@gmail.com
১০.	লিকুইডেটরের সহিত যোগাযোগের জন্য ঠিকানা এবং ইমেল	এএএ ইনসলভেন্সি পেশাদার এলএলপি, ১৫বি, বালিগঞ্জ সার্কুলার রোড, মৌসুমী অ্যাপার্টমেন্টস, একতলা, কলকাতা- ৭০০০১৯ Raghav.cirp.2022@gmail.com jsarika2750@gmail.com
১১.	দাবি দাখিলের শেষ তারিখ	২৩.১২.২০২৩

এতদ্বারা বিজ্ঞপিত হচ্ছে ন্যাশনাল কোম্পানি ল ট্রাইব্যুনাল, কলকাতা বেঞ্চ নির্দেশ দিয়েছে নমন ইম্পাত প্রাইভেট লিমিটেড-এর কর্পোরেট ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরু করার ২৩.১১.২০২৩ তারিখে।

নমন ইম্পাত প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণকে প্রামাণ্য নথি সহ তাদের দাবি ২৩.১২.২০২৩ তারিখে লিকুইডেটরের নিকট ক্রম নং ১০-এ উল্লিখিত ঠিকানায় পেশ করতে।

আর্থিক বিনিয়োগকারীগণ প্রামাণ্য নথি সহ কেবল বৈদ্যুতিন মাধ্যমেই তাদের দাবি দাখিল করতে পারবেন। অন্যান্য বিনিয়োগকারীগণ তাদের দাবি প্রামাণ্য নথি সহ ব্যক্তিগতভাবে বা ডাকযোগে বা বৈদ্যুতিন মাধ্যমে দাখিল করতে পারেন।

মিথ্যা অথবা বিভ্রান্তকারী প্রমাণ সহ দাবি দাখিলের ক্ষেত্রে জরিমানা হতে পারে।

সারিকা জৈন

তারিখ এবং স্থান : ০১.১২.২০২৩

কলকাতা

IBBI/IPA-001/IP-P-02666/2022 2023/14071

AFA: AA1/13677/02/300524/105783 বৈধ ৩০.০৫.২০২৩ পর্যন্ত